

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-142
IB-910(ND)/2020

IN THE MATTER OF:

Avon Ispat & Power Limited

v/s.

Hema Engineering Industries Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2015

Order delivered on 03.02.2021

CORAM:

MR. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :


For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.04.2021.


(Madhu Narula)
Court Officer